

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT - II**

**Item No. 302  
(IB)- 418(ND)18  
IA/3150/2020 IA/3770/2020**

**IN THE MATTER OF:**

**M/s. Alloys & Metals (INDIA)**

**...Applicant/Petitioner**

**Versus**

**M/s. Hindustan Paper Corporation Ltd.**

**...Respondent**

**SECTION : U/s 9 of IBC, 2016**

**Order Delivered on 14.09.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ  
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT: Mr. Vivek Sibal, Mr. Rahul Sharma, Mr. Kuldeep Verma for  
Liquidator  
Mr. Dhnupad Das, Ms. Tanvi Jain, Ms. Arindam Banuoh for  
R-5  
Mr. Colin Gonsalves, Mr Siddharth Seem for Applicant  
Mr. Anand Verma, Dhariya Madan, Akankshu Thapa for  
Applicant, Mr. Santanu Soha, Ms Laxmi Gogoi**

**ORDER**

Renotify this case on 21<sup>st</sup> September, 2020.

**-sd-**

**(L. N. GUPTA)  
MEMBER (T)**

**-sd-**

**(CH. MOHD. SHARIEF TARIQ)  
MEMBER (J)**